

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No.8 of 2014 in
Appeal no. 86 of 2013

Dated : 7th May, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Karnataka Power Transmission Corpn. Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan

Counsel for the Respondent : Mr. Kush Chaturvedi for R.2

ORDER

We have heard the learned counsel for the Review Petitioner.

Since he seeks only clarification in the Judgment, post the matter on

22.05.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js